## ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

# LAWS AND REGULATIONS

Vol. XXVI

Jan.-Dec., 1887

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# THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

# LAWS AND REGULATIONS

#### VOLUME XXVI



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1888.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Viceregal Lodge, Simla, on Wednesday, the 7th September, 1887.

#### PRESENT:

His Excellency the Viceroy and Governor General of India, K.P., G.C.B., G.C.M.G., G.M.S.I., G.M.I.E., P.C., presiding.

His Excellency the Commander-in-Chief, Bart., R.A., V.C., G.C.B., G.C.I.B.

The Hon'ble Sir T. C. Hope, K.C.S.I., C.I.E.

The Hon'ble Lieutenant-General G. T. Chesney, R.E., C.B., C.S.I., C.I.E.

The Hon'ble A. R. Scoble, Q.C.

The Hon'ble J. B. Peile, M.A., C.S.I.

The Hon'ble J. Westland.

The Hon'ble J. W. Quinton, C.S.I.

The Hon'ble Colonel E. G. Wace.

The Hon'ble Nawab Nawazish Ali Khan, C.I.E.

### PUNJAB TENANCY BILL.

The Hon'ble COLONEL WACE presented the Further Report of the Select Committee on the Bill to amend the Law relating to the Tenancy of Land in the Punjab.

### PUNJAB LAND-REVENUE BILL.

The Hon'ble COLONEL WACE also presented the Further Report of the Select Committee on the Bill to amend and declare the Land-revenue Law of the Punjab.

### ALLAHABAD UNIVERSITY BILL.

The Hon'ble MR. QUINTON asked for leave to postpone the presentation of the Report of the Select Committee on the Bill to establish a University at Allahabad.

Leave was granted.

The Council adjourned to Wednesday, the 14th September, 1387.

S. HARVEY JAMES,

SIMLA;
The 8th Scptember, 1887.

Offg. Secretary to the Govt. of India, Legislative Department.